

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2560 OF 2005

Siddartha Tubes Limited
Appellant (s)

Appellant

VERSUS

Commissioner of Central Excise, Indore (MP)
Respondent (s)

Respondent

(HEARD BY HON'BLE ASHOK BHAN AND S.H. KAPADIA,JJ.)

Date : 16/12/2005 This Petition was called on for judgment today.

For Appellant (s)

Ms. Pratibha Jain,Adv.

For Respondent(s)

Mr. P. Parmeswaran,Adv.

Present in Court No.6

Hon'ble Mr. Justice S.H. Kapadia sitting

pronounced Judgment of the Bench comprising Hon'ble Mr. Justice Ashok

Bhan and His Lordship.

The appeal is dismissed with no order as to costs in terms of the

signed judgment.

Aggarwal)

(Neena Verma)

(Vijay

rt Master

Court Master

Cou

Signed Reportable judgment is placed on the file.